

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2825  
ANSWERED ON:07.12.2000  
PERMISSION FOR LANDING FACILITIES TO EMIRATES AIRLINES  
SULTAN SALAHUDDIN OWASI

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the delegation from Dubai has requested for landing facilities for Emirates Airlines at Hyderabad International Airport;
- (b) if so, whether they are planning to use Hyderabad Airport as transit halt for other airports in South India;
- (c) if so, whether the Government of Andhra Pradesh has requested his Ministry to permit landing facilities to Emirates Airlines to promote tourism and business development; and
- (d) if so, the action taken by the Union Government in this regard?

**Answer**

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a), (b), (c) and (d): During the last round of bilateral Civil Aviation talks between India and UAE held in May, 2000, the UAE delegation had not tabled any request for Hyderabad as a point of call for Emirates Airlines. However, Emirates Airlines have subsequently approached the Government of India for grant of permission to operate services to Hyderabad. Since the traffic rights were last reviewed only in May, 2000, Emirates Airlines have been asked to wait for some more time before Government of India could consider grant of further rights.